

(4)

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/180/2016

**NAME OF THE PETITIONER(S)** : A.K. Mansoor

**NAME OF THE RESPONDENT(S)** : M/s Indo – Asian News Channel Private Limited & 3  
others

**UNDER SECTION** : 397/398

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>

**REPRESENTATION BY WHOM**

1. Joseph Kodiantha Counsel for  
Sr. Advocate Respondents 1-3   
For Mr. A.R. Ramacharan  
Ccl: 98402 32072

2. P.H. Arvindh Pandian Counsel for Civil  
Sr. Advocate Proposed R7   
For T.V.P. Saivihari  
Counsel for Petitioner 

3. A.M. Sridharan

**ORDER**

Mr. A.M. Sridharan, Counsel Petitioner present. Mr. Josheph Kodiantha, Counsel for R1 to R3 present. Mr. T.V.P. Saivihari, Counsel for proposed R7 present. Counsel for Petitioner and Counsel for Respondent/Proposed R7 in CA/34/2016 have submitted arguments. Put up this TCP along with CA47/2017. on 03.08.2017 at 10.30 A.M.

  
(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)

gk